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BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) IA 53 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2020

Name of the Company: Mangesh Vithhal Kekre RP For Bhagwan
Motors Pvt Ltd
V/s
Bhagwan Motors Pvt Ltd & Ors

Section: Section 33(1),33(2),34(1) of the IBC, 2016

ORDER

Learned Counsel Mr. Anand Prabhwalkar appeared for the Applicant. Learned Counsel for the Respondent No. 1 in IA 49 of 2020 appeared. Learned Counsel for the Respondent in IA 50 of 2020, IA 53 of 2020 and IA 56 of 2020 also appeared. Learned CS Mr. Neelesh Gupta appeared for the RP in IA 53 of 2020. Matter to appear for further consideration on 27.08.2020

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 2nd day of July, 2020.

sen

(MADAN B GOSAVI)
MEMBER (JUDICIAL)